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Title: Introduction of the Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2016 (*Amendment of Schedule I*).

DR. UDIT RAJ (NORTH WEST DELHI): I beg to move for leave to introduce a Bill further to amend the Mahatma Gandhi National Rural Employment Guarantee Act, 2005.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Mahatma Gandhi National Rural Employment Guarantee Act, 2005."

*The motion was adopted.*

DR. UDIT RAJ : I introduce the Bill.

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